

SL. No.26

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP No.446/73/HDB/2020 |
| NAME OF THE COMPANY | Anu Pharma Pvt Ltd & 6 others |
| NAME OF THE PETITIONER(S) | Prathivada Sriramakrishna Durga Prasad |
| NAME OF THE RESPONDENT(S) | Anu Pharma Pvt Ltd & 6 others |
| UNDER SECTION | 73 |

ORDER

Present: Ld. Proxy Counsel Mr. Ch. Srinivasulu for the Respondent No.5.
Ld. Counsel Mr. Mastan Vali for the Respondents No.1 to 5 & 8.

Matter is adjourned to 04.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)